<u>Status of Applications received from Online Payment Aggregators (PAs) and Payment Aggregators- Cross Border (PAs-CB) under Payment and Settlement Systems Act, 2007 – As on 16.05.2025</u>

Table A: Existing PAs which can operate as Online Payment Aggregators

Sr No.	Name of the entity	Remarks
1.	Dreamplug Paytech Solutions Private Limited	In-Principle Authorisation Granted
2.	Futuretek Commerce Private Limited	In-Principle Authorisation Granted
3.	Mpurse Services Private Limited	In-Principle Authorisation Granted
4.	NTT DATA Payment Services India Limited	In-Principle Authorisation Granted
5.	Paymate India Private Limited	In-Principle Authorisation Granted
6.	PhonePe Private Limited	In-Principle Authorisation Granted
7.	Tapits Technologies Private Limited	In-Principle Authorisation Granted
8.	Tyche Payment Solutions Private Limited	In-Principle Authorisation Granted
9.	Unimoni Enterprise Solutions Private Limited *	In-Principle Authorisation Granted
10.	Xsilica Software Solutions Private Limited	In-Principle Authorisation Granted
11.	Freecharge Payment Technologies Private Limited *	Application Under Process
12.	Global Payments Asia-Pacific (India) Private Limited *	Application Under Process
13.	LivQuik Technology (India) Private Limited	Application Under Process
14.	PayTM Payments Services Limited *	Application Under Process

^{*} No new merchants to be onboarded until advised otherwise.

<u>Table B: New PAs – Applications which have been granted in-principle authorisation / applications which are currently under process – Cannot operate</u>

Sr No.	Name of the entity	Remarks
1.	Aurus Paytech Private Limited	In-Principle Authorisation Granted
2.	First Data (India) Private Limited	In-Principle Authorisation Granted
3.	Instanow Info Systems Private Limited	In-Principle Authorisation Granted
4.	Khatabook Technologies Private Limited	In-Principle Authorisation Granted
5.	Nium India Private Limited	In-Principle Authorisation Granted
6.	PB Pay Private Limited	In-Principle Authorisation Granted
7.	SBI Payment Services Private Limited	In-Principle Authorisation Granted
8.	Sodexo SVC India Private Limited	In-Principle Authorisation Granted
9.	Adhishwar Nivesh Private Limited	Application Under Process
10.	Aditya Birla Capital Digital Limited	Application Under Process
11.	Appnit Technologies Private Limited	Application Under Process
12.	BNY Finserv Private Limited	Application Under Process
13.	Digidios Payments Services Private Limited	Application Under Process
14.	Electronic Payment and Services Private Limited	Application Under Process
15.	Euronet Services India Private Limited	Application Under Process
16.	GoKwik Commerce Solutions Private Limited	Application Under Process
17.	I Money Pay Private Limited	Application Under Process
18.	Integra Micro Systems Private Limited	Application Under Process
19.	IRCTC Payments Limited	Application Under Process
20.	KGC Infotech Private Limited	Application Under Process
21.	Letzpay Solution Private Limited	Application Under Process
22.	Mufinpay Payment Solution Private Limited	Application Under Process
23.	Omniware Technologies Private Limited	Application Under Process
24.	Paygrex Technologies Private Limited	Application Under Process
25.	Quicktouch Technologies Limited	Application Under Process
26.	S2 Payments and Tech Solutions Private Limited	Application Under Process
27.	Smart Payment Solutions Private Limited	Application Under Process

Table C: Online PA - Applications which were returned / withdrawn / refused- Cannot operate

Existing PAs were advised to stop online payment aggregation activity and close nodal / escrow account(s) within a period of 180 days from the date of return of application.

Sr No.	Name of the entity	Whether	Remarks
		Existing PA / New PA	
1.	Aggrepay Payments Solutions Private	Existing PA	Application returned on
	Limited		08.02.2023
2.	Akonto Payment Solutions Private	Existing PA	Application returned on
	Limited		19.01.2023
3.	BrokenTusk Technologies Private	Existing PA	Application returned on
	Limited ^Ω		07.10.2022
4.	Dinero Payment Services Private	Existing PA	Application refused on April 18,
	Limited		2023
5.	Ezetap Mobile Solutions Private	Existing PA	Application returned on
	Limited ^Ω	Existing DA	10.10.2022
6.	Flexmoney Technologies Private Limited	Existing PA	Application returned on 17.10.2022
7.	fonePaisa Payment Solutions Private	Existing PA	Application returned on
7.	Limited	LXISTING FA	10.10.2022
8.	FSS Grameenpay Private Limited	Existing PA	Application returned on
0.	Too Gramoonpay r mate 2mmed	2/11011119171	02.02.2022
9.	Golden Legand Leasing and Finance	Existing PA	Application returned on
	Limited	J	20.01.2023
10.	INSOnline India Private Limited	Existing PA	Application returned on
			28.02.2023
11.	Instamojo Technologies Private	Existing PA	Application returned on
	Limited		27.09.2023
12.	Kopayments Private Limited	Existing PA	Application returned on
			29.12.2022
13.	Letzpay Solution Private Limited	Existing PA	Application returned on
4.4	Mary First Direct Living 10	E istica DA	08.05.2023
14.	Marg Fintech Private Limited ^Ω	Existing PA	Application returned on 29.03.2023
15.	Paygate India Private Limited	Existing PA	Application refused on April 18,
13.	Faygate india Frivate Limited	Existing PA	2023
16.	Paykun Payment Solutions Private	Existing PA	Application returned on
	Limited		02.02.2022
17.	Payswiff Solutions Private Limited	Existing PA	Application returned on
			19.10.2022
18.	Senrysa Technologies Private Limited	Existing PA	Application returned on
			28.02.2023
19.	Synergistic Financial Networks Private	Existing PA	Application returned on
	Limited ^{\Omega}		07.10.2022

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20.	Vmobo Mobile Private Limited	Existing PA	Application returned on 08.12.2021
21.	Volks Electronics Private Limited	Existing PA	Application returned on 03.12.2021
22.	Worldline India Private Limited ^Ω	Existing PA	Application returned on 28.09.2022
23.	Wunderbaked Technologies Private Limited	Existing PA	Application returned on 20.01.2023
24.	Zenex E-Commerce Private Limited	Existing PA	Application returned on 03.12.2021
25.	Aceware Fintech Services Private Limited	New PA	Application returned on 29.11.2022
26.	Aditya Birla Capital Digital Limited	New PA	Application returned on 15.04.2025
27.	AGDP Fintech Private Limited	New PA	Application returned on 15.12.2021
28.	Apexpay Technologies Private Limited	New PA	Application returned on 07.10.2022
29.	Asian Checkout Private Limited	New PA	Application returned on 20.10.2022
30.	BeBuoy Infoservices Private Limited	New PA	Application returned on 27.11.2020
31.	BNY Finserv Private Limited	New PA	Application returned on 06.03.2024
32.	Bongdeal India Private Limited	New PA	Application returned on 10.11.2022
33.	CAMS Payment Services Private Limited	New PA	Application returned on 25.10.2021
34.	Cash Friend Fintech Private Limited	New PA	Application returned on 18.10.2023
35.	CGB Fintek Private Limited	New PA	Application returned on 12.06.2024
36.	Commonwealth Inclusive Growth Services Limited	New PA	Application returned on 07.10.2022
37.	Digidios Payments Services Private Limited	New PA	Application returned on 28.03.2024
38.	Ditya Finance Private Limited	New PA	Application returned on 10.12.2021
39.	E-Meditek Global Private Limited	New PA	Application returned on 30.09.2022
40.	FintechDaddy Solutions Private Limited	New PA	Application returned on 18.10.2023
41.	ePaisa Services Private Limited	New PA	Application returned on 27.07.2020
42.	Eutro Agro Products Private Limited	New PA	Application returned on 10.11.2022
43.	Gonexa Instant Payment Private Limited	New PA	Application returned on 21.11.2023
44.	Hindon Mercantile Limited	New PA	Application returned on 10.01.2023

45.	InCashMe Mobile Wallet Service	New PA	Application returned on
	Private Limited		30.05.2022
46.	Indian Railway Catering and Tourism	New PA	Application returned on
	Corporation Limited		26.02.2021
47.	Ippopay Technologies Private Limited	New PA	Application returned on
			13.02.2023
48.	Iserveu Technology Private Limited	New PA	Application returned on
			23.09.2021
49.	Kashind Financiers Limited	New PA	Application returned on
			10.12.2021
50.	Kedarpay Solutions Private Limited	New PA	Application returned on
			12.01.2023
51.	KGC Infotech Private Limited	New PA	Application returned on
			21.11.2023
52.	Kredx Platform Private Limited	New PA	Application returned on
			07.12.2022
53.	Mewt Account Private Limited	New PA	Application returned on
			03.04.2025
54.	Minions Ventures Private Limited ^Ω	New PA	Application returned on
			18.02.2025
55.	MySwadeshi Product Private Limited	New PA	Application returned on
			11.12.2023
56.	Naffa Innovations Private Limited	New PA	Application returned on
			13.10.2021
57.	Nearby Technologies Private Limited	New PA	Application returned on
			26.07.2022
58.	Newbazaar Technologies Private	New PA	Application returned on
	Limited		10.10.2022
59.	Ola Financial Services Private Limited	New PA	Application returned on
			28.09.2022
60.	Pay2ment Software Technologies	New PA	Application returned on
	Private Limited		14.01.2025
61.	Paygator Fintech Private Limited	New PA	Application returned on
			30.01.2024
62.	Paygoal Business Solutions Private ^Ω	New PA	Application returned on
			08.07.2024
63.	Pay Point India Network Private	New PA	Application returned on
	Limited		28.10.2022
64.	Paytekk India Private Limited	New PA	Application returned on
			14.10.2022
65.	Paytel Financial Technologies Private	New PA	Application returned on
	Limited ^Ω		31.10.2023
66.	Prevxee E-commerce (India) Private	New PA	Application returned on
	Limited		10.11.2022
67.	Rapyd Aggregator Network India	New PA	Application returned on
	Private Limited		29.09.2021
68.	Rupifi Technology Solutions Private	New PA	Application returned on
	Limited		10.11.2022
69.	Safee Peee India Private Limited	New PA	Application returned on
			10.11.2022

70.	Safexpay Payments Aggregator	New PA	Application returned on
	Private Limited		22.11.2021
71.	Sambhavpay Payments Solutions	New PA	Application returned on
	Private Limited		27.04.2023
72.	Skilworth Technologies Private Limited	New PA	Application returned on
			26.09.2022
73.	Spay Fintech Private Limited	New PA	Application returned on
			14.08.2023
74.	Twid Rewards Global Private Limited	New PA	Application returned on
			07.12.2022
75.	Virtual Galaxy Infotech Private Limited	New PA	Application returned on
			28.12.2020
76.	V. Vang Solutions Private limited	New PA	Application returned on
			15.05.2024
77.	Wasfa Technology Private Limited	New PA	Application returned on
			13.09.2023
78.	Yalamanchili Software Exports Private	New PA	Application returned on
	Limited		29.08.2022
79.	Zhudao Infotech Private Limited	New PA	Application returned on
			06.01.2023

 $\boldsymbol{\Omega}$ Applications were withdrawn by these entities.

Table D: Existing PAs-CB which can operate as Payment Aggregator- Cross Border

Sr No.	Name of the entity	Remarks
1.	GoBrisk Technologies Private Limited	In-Principle Authorisation Granted
2.	PayPal Payments Private Limited	In-Principle Authorisation Granted
3.	Skydo Technologies Private Limited	In-Principle Authorisation Granted
4.	Wise Payments India Private Limited	In-Principle Authorisation Granted
5.	Airpay Payment Services Private Limited	Application under process
6.	Boku Network Services IN Private Limited	Application under process
7.	Nium India Private Limited	Application under process
8.	PayGlocal Technologies Private Limited	Application under process
9.	PayU Payments Private Limited	Application under process
10.	Razorpay Software Private Limited	Application under process
11.	Trade Pe Tech Private Limited	Application under process

Table E: New PAs-CB - Applications which are currently under process - Cannot operate-

Sr No.	Name of the entity	Remarks
1.	Adhishwar Nivesh Private Limited	Application under process
2.	Concerto Software and Systems Private Limited	Application under process
3.	In-Solutions Global Limited	Application under process

KGC Infotech Private Limited	Application under process
Les-Amis Private Limited	Application under process
Letzpay Solution Private Limited	Application under process
NexG Payments Private Limited	Application under process
Paygrex Technologies Private Limited	Application under process
Paymate India Private Limited	Application under process
Payoneer India Private Limited	Application under process
PhiCommerce Private Limited	Application under process
Pine Labs Private Limited	Application under process
Unlimint IN Private Limited	Application under process
Worldline ePayments India Private Limited	Application under process
Xflow Payments India Private Limited	Application under process
	Letzpay Solution Private Limited NexG Payments Private Limited Paygrex Technologies Private Limited Paymate India Private Limited Payoneer India Private Limited PhiCommerce Private Limited Pine Labs Private Limited Unlimint IN Private Limited Worldline ePayments India Private Limited

Table F: PAs-CB - Applications which were returned / withdrawn / refused- Cannot operate

Sr No.	Name of the entity	Whether Existing PA / New PA	Remarks
1.	6Point3 Technologies Private Limited	Existing PA-CB	Application returned on 16.07.2024
2.	Appreciate Credit Technologies India Private Limited	New PA-CB	Application returned on 27.08.2024
3.	Decfin Tech Private Limited	New PA-CB	Application returned on 28.04.2025
4.	InsOnline India Private Limited	Existing PA-CB	Application refused on 20.03.2025
5.	NTT DATA payment services India Limited	New PA-CB	Application returned on 28.04.2025
6.	Pozium Ventures Private Limited	Existing PA-CB	Application returned on 29.07.2024
7.	Quick Forex Limited	New PA-CB	Application returned on 07.11.2024
8.	SRS Live Technologies Private Limited	New PA-CB	Application returned on 28.04.2025
9.	Stripe India Private Limited ^Ω	New PA-CB	Application returned on 12.07.2024

 $[\]Omega$ Applications were withdrawn by these entities.

Note:

i. While <u>existing PAs and PAs-CB</u> (that have applied for authorisation within the stipulated timelines) can continue business unless advised otherwise by the Reserve Bank of India, <u>new</u>

<u>PAs</u> <u>and PAs-CB</u> cannot commence operations until they are granted 'authorisation' under Section 7 of the Payment and Settlement Systems Act, 2007.

ii. Grant of 'in-principle' authorisation to applicant entities, shall not be construed as authorisation unless the entity is granted 'authorisation' under Section 7 of the Payment and Settlement Systems Act, 2007.

iii. List of Online Payment Aggregators and Payment Aggregators- Cross Border that have been granted Certificate of Authorisation (CoA)/ approval can be accessed at https://website.rbi.org.in/web/rbi/payment-and-settlements/other-links/information-useful-to-banks-fis/payment-system-operators.